

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSS.L.P.(Crl) No.8865 of 2025

SAGAR

APPELLANT(S)

VERSUS

STATE OF U P & ANR.

RESPONDENT(S)

[HEARD BY : HON. SANJAY KAROL AND HON. NONGMEIKAPAM KOTISWAR SINGH, JJ.]

IA No. 121307/2025 - EXEMPTION FROM FILING O.T.

WITH

S.L.P.(Crl) No.8866 of 2025 (II)

FOR ADMISSION and I.R.

IA No. 124747/2025 - EXEMPTION FROM FILING O.T.

Date : 28-11-2025 These matters were called on for pronouncement of judgment today.

(Ms. Priyanka Singh, *Amicus Curiae*)

For Appellant(s) :

Mr. Anshul Sharma, Adv.
Mr. Krishan Kumar, Adv.
Ms. Sakshi Chahar, Adv.
Mr. Devesh Maurya, Adv.
Mr. Sukhamrit Singh, Adv.
Ms. Geetha Rani, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s) :

Dr. Vijendra Singh, AOR
Mr. Vikas Bansal, Adv.
Ms. Apurva Singh, Adv.

1. Hon'ble Mr. Justice Sanjay Karol has pronounced a judgment (reportable) of the Bench comprising of his Lordship and Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh.

2. Leave granted.

3. The appeals are allowed in terms of the singed judgment (reportable) which is placed on the file.
4. Pending application(s), if any, shall stand disposed of.

(D. NAVEEN)
COURT MASTER (SH)

(MANOJ KUMAR)
COURT MASTER (NSH)